

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF GLINT COSMETICS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Glint Cosmetics Private Limited
2.	Date of incorporation of corporate debtor	08/01/2004
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24246MH2004PTC143913
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Plot No. C- 217 MIDC TTC IND Area Turbhe, Navi Mumbai, Maharashtra- 400705
6.	Insolvency commencement date in respect of corporate debtor	24/09/2021 (The order was uploaded on the Hon'ble NCLT website on 29/09/2021)
7.	Estimated date of closure of insolvency resolution process	28/03/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ashish Vyas Registration No:- IBBI/IPA-001/IP-P-01520/2018-2019/12267
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: B-1A Viceroy Court CHS, Thakur Village, Kandivali (East), Mumbai Suburban, Maharashtra- 400 101 Email id:- ashishvyas2006@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address:- Kanchansobha Debt Resolution Advisors Private Limited 1507, B Wing, One BKC, G-Block, BKC, Bandra East, Mumbai – 400051. Email id:- glintcosmetics@kanchansobha.com
11.	Last date for submission of claims	13/10/2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Glint Cosmetics Private Limited on 24/09/2021 in C.P. No. **4119/IBC/MB/2019**. The order was uploaded on the Hon'ble NCLT website on 29/09/2021.

The creditors of Glint Cosmetics Private Limited, are hereby called upon to submit their claims with proof on or before 13th October, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional :



Mr. Ashish Vyas

(IRP of Glint Cosmetics Pvt. Ltd.)

Date: 30th September, 2021

Place: Mumbai